

(b), (d), (e) and (f). The monthly rate of inflation has come down in the current financial year from 4.1 per cent in July to 1 per cent in August, 1.7 per cent in September and 0.6 per cent in October 1980. In the two successive weeks ended 25-10-1980 and 1-11-1980 the Wholesale price Index has fallen sharply by 1.2 per cent and 1.7 per cent respectively. This has mainly been due to various anti-inflationary measures taken by the present Government.

The continuation of inflationary upsurge 1979-80 and seasonal pressures accentuated by severe drought conditions were responsible for the continued rise in prices. International price situation and continued increase in the prices of petroleum products were also responsible. Equally important were the cost-push increase due to the upward adjustment in administered prices and the excess liquidity in the system. Smuggling and hoarding of certain sensitive commodities by anti-social elements also aggravated the price situation.

The focus of anti-inflationary policy is on increasing supplies through higher production, better capacity utilization and efficient functioning of infrastructure sectors. Public distribution system is being revamped and made a permanent feature of the economy. At the same time efforts have been made to restrict the expansion of money supply and bank credit. It is hoped that with the help of these measures prices will be brought under reasonable control.

मध्य प्रदेश और उत्तर प्रदेश में अफीम की खेती का क्षेत्र

670. श्री सत्यनारायण जटिया :
क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश में अफीम की खेती का क्षेत्र कम किया जा रहा है और यदि हां. तो उस के क्या कारण हैं ;

(ख) क्या यह भी सच है कि उत्तर प्रदेश में अफीम की खेती के क्षेत्रफल में वृद्धि की गई है ;

(ग) 1970-71 से 1979-80 के दौरान मध्य प्रदेश तथा उत्तर प्रदेश में अफीम की खेती का कितना-कितना क्षेत्र था ; और

(घ) मध्य प्रदेश और उत्तर प्रदेश में इस वर्ष अफीम की खेती का कितना क्षेत्र है ।

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) और (ख). भारतीय अफीम की विश्व मांग में कमी आ जाने और परिणामतः अफीम का बड़ा स्टॉक जमा हो जाने के कारण पोस्त का काश्तगत रकबा, पोस्त उगाने वाले तीनों परम्परागत क्षेत्रों मध्य प्रदेश, राजस्थान और उत्तर प्रदेश में कम कर दिया गया है ।

(ग) वर्ष 1970-71 से 1979-80 तक की अवधि के दौरान मध्य प्रदेश और उत्तर प्रदेश में पोस्त की खेती हेतु लाइसेंसशुदा रकबे और उस रकबे की वावत, जिससे वस्तुतः फसल ली गई, एक विवरण पत्र संलग्न है ।

(घ) चालू फसल वर्ष 1980-81 के दौरान पोस्त की खेती हेतु लाइसेंसशुदा रकबा मध्य प्रदेश में लगभग 16,660 हेक्टेयर और उत्तर प्रदेश में लगभग 9,411 हेक्टेयर है ।

बिबरण

क्रम सं०	फसल वर्ष	मध्य प्रदेश राज्य (रकबा हेक्टेयर में)		उत्तर प्रदेश राज्य (रकबा हेक्टेयर में)	
		लाइसेंसशुदा रकबा	रकबा, जिससे फसल ली गई	लाइसेंसशुदा रकबा	रकबा, जिससे फसल ली गई
1	2	3	4	5	6
1.	1970-71	18,389.89	18,020.03	9,468.11	8,635.88
2.	1971-72	21,771.26	21,153.71	11,607.74	10,605.32
3.	1972-73	18,264.40	17,385.85	10,085.85	9,126.13
4.	1973-74	23,057.75	22,364.82	14,504.38	13,812.12
5.	1974-75	19,249.96	18,799.61	13,097.55	12,257.73
6.	1975-76	22,037.00	21,274.00	15,685.00	14,502.00
7.	1976-77	25,572.00	24,406.30	17,135.00	16,574.61
8.	1977-78	28,396.05	27,675.30	20,036.59	18,679.14
9.	1978-79	23,902.90	23,287.17	15,069.47	14,402.18
10.	1979-80	16,818.86	13,053.86	11,746.75	10,969.77

Submission of proposal to World Bank Agency for Development of Energy Resources

671. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has recently set up a new agency to finance development of energy resources;

(b) if so, whether India has submitted any proposal for power generation to this agency for consideration; and

(c) if so, details of the proposals and the response of the agency in respect thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No, Sr. A proposal to set up such an agency is under consideration.

(b) and (c). Question does not arise.

Repeal of farmers debts by State Governments

672. SHRI K. T. KOSALRAM: Will the Minister of FINANCE be pleased to state.

(a) whether it is a fact that in the recent meeting of National Development Council held in August, 1980 the Finance Minister has okayed the repeal of farmers debts by the State Governments;

(b) if so, whether the Centre propose to replenish the loss incurred in this regard by the State Governments; and

(c) the names of State Governments and the quantum of such debts that have been repealed?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) In the last meeting of National Development Council, the Finance Minister had